

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(20) C.P.(IB)-4006(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.01.2020**

NAME OF THE PARTIES: Bharat Kumar & Company
V/s
Shirt Company India Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present.
2. No representation from the side of the Respondent.
3. Counsel for the Petitioner submits that the Notice has been served and endorsement on the tracking report states that notice has been "refused".
4. Counsel for the Petitioner is directed to intimate the next date of hearing to the Respondent and also intimate that as a last chance Respondent may file Reply on or before 15.02.2020.
5. Matter is adjourned to **04.03.2020** for further hearing.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

23.01.2020
Aah